

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

NOTIFICATION

No:- 19

Dated:-09-09-2020

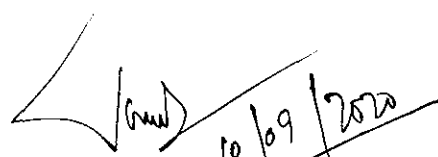
All those candidates who have applied for law internship including e-internship in the High Court of Jammu & Kashmir pursuant to the notification No. 11/LP dated 23-07-2020 are hereby informed that Hon'ble the Chief Justice, High Court of Jammu and Kashmir desires to have interaction with such candidates through virtual mode on Saturday, 12th of September 2020 at 11 am. The candidates can join through the following link:

<https://session.webex.com/join/mediationkashmir>

SOPs to be followed by the candidates during interaction:

1. Desktop/laptop/tablets may be used instead of mobile phones as signal drop/incoming call on mobile devices create unnecessary disruptions in the virtual meeting.
2. Candidates shall ensure robust connectivity and bandwidth are available at their end.
3. All the candidates shall keep their MICS on "Mute" mode during the interaction unless Hon'ble the Chief Justice permits any candidate to unmute the MIC.
4. A candidate may indicate requirement to speak/submit by asking for permission from Hon'ble the Chief Justice by raising a hand. Once permitted by the Hon'ble the Chief Justice, the candidate shall first 'unmute' the MIC and thereafter make speak.
5. The headphones if any should be properly tested and configured with proper software drivers before actual use.

By Order



Jawad Ahmed
(Registrar General)

No.: 6408-26/LP

Dated: 10/09/2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar;
4. Registrar Rules, High Court of J&K, Srinagar;
5. Registrar Computers, High Court of J&K, Srinagar with the request to get the notification uploaded on the website of the High Court;
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
.....for information.


10/9/2020
Registrar General